

ITEM NO.1

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1305/2018

MAQSOOD AHMAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(I.A. No. 51697 of 2019 (Appl. for bail) in connected SR-487-488 of 2019 to be listed)

WITH SLP(Cr1) No. 487-488/2019
(FOR GRANT OF BAIL ON IA 51697/2019)

Date : 26-04-2019 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s) Mr. Ajay Veer Singh Jain, Adv.
Ms. Mamta Jain, Adv.
Mr. Uday Ram Bokadia, Adv.
Ms. Divya Garg, Adv.
Mr. Shubham Singh, Adv.
Mr. Sonal Jain, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, AOR
(Not present)

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by the learned counsel
for the respondent-State.

As prayed, list the matter on 3rd May, 2019.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER